NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 386 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s As Technosoft Pvt. Ltd. M/s Goldsquare Sales India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Counsel for the Petitioner

ORDER

Notice to the Respondent returnable on 10th October, 2017. Dasti. Affidavit of service be filed.

(S. K. Mohapatra) Member (T) (Ina Malhotra) Member (J)